

Bangladesh for a further period of three years; that India would import urea and newsprint from Bangladesh and Bangladesh would import a larger quantity of coal from India.

**Claim applications received by the Oriental Bank of Commerce, Ghaziabad**

310. SHRIMATI RATAN KUMARI: Will the Minister of FINANCE be pleased to state:

(a) what is the number of claim applications received date-wise from January, 1986 to June, 1986 by the Oriental Bank of Commerce, Ghaziabad from the widows regarding succession to deceased depositor;

(b) what is the approximate time taken to clear such claims especially from widows;

(c) whether all such applications have since been cleared;

(d) if not, what are the reasons for the delay in each case; and

(e) by when all such claims are likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) According to the information furnished by the Oriental Bank of Commerce, four such claim applications were received by its Ghaziabad Branch from the widows on different dates (27-3-86, 10-4-86, 3-5-86, and 27-5-86) during the period January, 1986 to June, 1986.

(b) The Bank has reported that the normal time taken to process and clear the claim is approximately 4 weeks.

(c) to (e) Out of four claims, one claim has since been finally settled; two claims have been cleared by the Bank and the claimants requested to submit indemnity bonds for releasing the payments; and in one claim, the claimant was advised by the Bank to submit Affidavit as per Bank's format, which is still awaited from her.

**Alleged molestation of a Soviet tourist in Hotel Samrat in New Delhi**

311. DR. G. VIJAY MOHAN REDDY: Will the Minister of TOURISM be pleased to state the action taken against the two officials of the India Tourism Development Corporation who were alleged to have molested a Soviet tourist in Hotel Samrat in New Delhi recently?

THE MINISTER OF TOURISM (SHRI MUFTI MOHD. SYED): Both the officials involved in the matter were handed over to the police and a case has been registered against them. Both of them were also relieved of their duties consequent upon their resignations.

**Effect of introduction of artificial fibres in Textile Industry on cotton growers**

312. SHRI VITHALRAO MADHAV-RAO JADHAV:

SHRI RAM CHANDRA VIKAL:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that cotton growers have been adversely affected due to the introduction of artificial fibres in textile industry;

(b) if so, what guarantee has been offered to the cotton growers about the procurement of their produce;

(c) what is the fate of the Cotton Monopoly Scheme of Maharashtra; and

(d) whether there is any proposal to start the Cotton Monopoly Scheme throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) No, Sir.

(b) The Government agencies are buying cotton from farmers whenever the prices are falling below the minimum support prices.

(c) The matter is under consideration of the Government of India.

(d) No, Sir.